

West Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.06.2023				
Court- wise pendency of Cases as on 30.06.2023				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Subhasish Sharma Roy, District and Sessions Judge, Agartala	780	257	1037
2	Sri Sankar Lal Dutta, ADJ., (Court No. 2), Agartala	710	275	985
3	Smti. Sharmistha Mukherjee, ADJ., (Court No. 3), Agartala (Exclusive POC SO)	0	96	96
4	Sri Soumyo Bikash Das, ADJ., (Court No. 4), Agartala	617	281	898
5	Sri Sunil Kumar Singh, ADJ., (Court No. 5), Agartala(FTSC)	249	346	595
6	Sri Ramdas Chattopadhyay , Judge, Family Court, Agartala	602	426	1028
7	Sri Uttam Hrishi Das Addl.Judge, Family Court, Agartala.	515	426	941
8	Smt. Tanusree Debnath, CJ (Sr. Div) & Asstt. Sessions Judge., (Court No.1), Agartala	575	36	611
9	Smti. Anindita Deb Ray, CJ (Sr. Div) & Asstt. Sessions Judge, (Court No.2), Agartala	695	33	728
10	Sri Saikat Das, CJM-cum-Civil Judge (Sr. Div), Agartala	257	968	1225
11	Sri Raja Gupta, Addl.CJM-cum-Civil Judge (Sr. Div), Agartala	98	1522	1620
12	Smti. Surabhi Sekhar, CJ (Jr. Div)-cum-JM., First Class, (Court No. 1), Agartala	223	757	980
13	Smti. Debjani Majumder, Civil Judge(Jr.Div.)-cum-JM., First Class, Court No.2, Agartala.	147	855	1002
14	Sri Abhijit Adhikari, JM., First Class-cum-Civil Judge (Jr. Div),(Court No. 1), Agartala	39	873	912
15	Smti. Swastika Das, JM.,First Class-cum-Civil Judge (Jr. Div),(Court No. 2), Agartala	25	991	1016
16	Smti. Archana Reang JM.,First Class-cum-Civil Judge (Jr. Div),(Court No. 3), Agartala	51	1075	1126
17	Sri Bikash Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 4), Agartala	36	1366	1402
18	Farhad Islam, JM., First Class-cum-Civil Judge (Jr. Div),(Court No.5), Agartala(FTC)	46	1324	1370
19	Smti. Baishali Choudhury, JM.,First Class-cum-Civil Judge (Jr. Div), (Court No.6), Agartala(FTC)	32	1137	1169
Total		5697	13044	18741
Station-wise pendency of Cases as on 30.06.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Agartala	4580	12192	16772
Total		4580	12192	16772
2	Family Court, Agartala	602	426	1028
3	Addl. Judge, Family Court, Agartala	515	426	941
Total		1117	852	1969
Grand Total		5697	13044	18741

Gomati District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.06.2023				
Court- wise pendency of Cases as on 30.06.2023				
Sl. No.	Name and Desigantion of the Officer	Civil	Criminal	Total
1	Sri Hrishikesh Chakraborty, District and Sessions Judge, Udaipur	192	171	363
2	Sri Manabendra Debbarma, Additional District and Sessions Judge, Udaipur	198	139	337
3	Sri Subhra Nath, Judge, Family Court, Udaipur	200	266	466
4	Sri Motom Debbarma, Cvil Judge (Sr. Div) & Asstt. Sessions Judge, Udaipur	295	60	355
5	Smti. Debaleena Kilikdar CJM-cum-Civil Judge (Sr. Div), Udaipur	112	308	420
6	CJ (Jr. Div)-cum- JM., First Class, Udaipur (Vacant) Charge remains with Smti. Mohana Deb, JM, First Class-cum-CJ(Jr.Divn.), Udaipur	36	292	328
7	Smti Mohana Deb, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur	15	196	211
8	Smti Dipannita Ganguly, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur	15	340	355
9	Sri Ayan Choudhury, SDJM-cum-Civil Judge (Jr. Div), Amarpur	12	301	313
10	Smti. Debanjana Bhattacharjee, CJ (Jr. Div) -cum-JM., First Class, Amarpur	5	460	465
Total		1080	2533	3613
Station-wise pendency of Cases as on 30.06.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Udaipur	863	1506	2369
2	Amarpur	17	761	778
Total		880	2267	3147
3	Family Court, Udaipur	200	266	466
Grand Total		1080	2533	3613

South Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.06.2023				
Court- wise pendency of Cases as on 30.06.2023				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Ashutosh Pandey, District and Sessions Judge, Belonia	362	211	573
2	Sri Dharmendu Das Addl.District & Sessions Judge, Belonia	0	0	0
3	Sri Ravi Dahiya, Judge, Family Court, Belonia	126	92	218
4	Sri Sushanta Debbarma, Civil Judge (Sr. Div) & Asstt. Sessions Judge, Belonia	96	46	142
5	Sri Dulal Kanti Sukla Das, CJM-cum-Civil Judge (Sr. Div), Belonia	36	359	395
6	Smti. Madhumita Biswas, CJ (Jr. Div)-cum-JM., First Class, Belonia	143	349	492
7	Smti. Chirasmitta Chakraborty, JM., First Class-cum-Civil Judge (Jr. Div), Belonia	39	284	323
8	Sri Tapan Debbarma, Addl.District & Sessions Judge, Sabroom,	173	40	213
9	Sri Aritra Das, SDJM-cum-Civil Judge (Jr. Div), Sabroom	14	175	189
10	Sri NR Rakesh Das, CJ (Jr. Div)-cum-JM., First Class, Sabroom	45	138	183
Total		1034	1694	2728
Station-wise pendency of Cases as on 30.06.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Belonia	676	1249	1925
2	Sabroom	232	353	585
Total		908	1602	2510
3	Family Court, Belonia	126	92	218
Grand Total		1034	1694	2728

Unakoti District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.06.2023				
Court- wise pendency of Cases as on 30.06.2023				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Prakash Kumar, District and Sessions Judge, Kailashahar	115	166	281
2	Sri Amrendra Kumar Singh Additional District and Sessions Judge, Kailashahar	16	81	97
3	Sri Gobinda Das, Judge, Family Court, Kailashahar	154	318	472
4	Smti. Ishika Dan, CJ (Sr. Div) & ASST. SJ., Kailashahar	228	12	240
5	Sri Purandar Prasad Paul, CJM-cum-Civil Judge (Sr. Div)., Kailashahar	111	549	660
6	Smti. Papri Debbarma, CJ (Jr. Div)-cum- JM First Class, Kailashahar	205	446	651
7	Smti. Susmita Das, JM., First Class-cum-Civil Judge (Jr. Div), Kailashahar(Court No. 1)	58	432	490
8	JM, First Class-cum-Civil Judge(Jr. Div.), Kailashahar, Court No.2 (Vacant), Charge remains with Smti. Susmita Das, JM., First Class-cum-CJ (Jr.Div), Kailashahar	45	351	396
Total		932	2355	3287
Station-wise pendency of Cases as on 30.06.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Kailashahar	778	2037	2815
Total		778	2037	2815
2	Family Court , Kailashahar	154	318	472
Grand Total		932	2355	3287

North Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.06.2023				
Court- wise pendency of Cases as on 30.06.2023				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Angshuman Debbarma, District and Sessions Judge, Dharmanagar	284	256	540
2	Sri Mridul Chakraborty, Additional District & Sessions Judge, Dharmanagar	157	269	426
3	Smti. Sudipta Choudhury, Judge, Family Court, Dharmanagar	224	154	378
4	Sri Shaurav Saha, CJ (Sr. Div) & Asstt. Sessions Judge, Dharmanagar	178	14	192
5	Sri Saamyajyoti Debnath, CJM-cum-Civil Judge (Sr. Div.), Dharmanagar	105	263	368
6	Smti. Aparajita Singha, Civil Judge (Jr. Div)-cum- JM., First Class, Dharmanagar	186	386	572
7	Smti Lisa Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	80	385	465
8	Sri Piyush Priyadershi, SDJM-cum-Civil Judge (Jr. Div), Kanchanpur	2	252	254
9	Sri Sumir Bag, Civil Judge (Jr. Div)-cum- JM., First Class, Kanchanpur	3	287	290
Total		1219	2266	3485
Station-wise pendency of Cases as on 30.06.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Dharmanagar	990	1573	2563
2	Kanchanpur	5	539	544
Total		995	2112	3107
3	Family Court, Dharmanagar	224	154	378
Grand Total		1219	2266	3485

Sepahijala District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.06.2023				
Court- wise pendency of Cases as on 30.06.2023				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Sanjoy Bhattacharjee, District & Sessions Judge, Sonamura	220	515	735
2	Sri Yoginder Pal, Judge, Family Court, Sonamura	56	126	182
3	Sri Subhadeep Saha, CJM-cum-Civil Judge (Sr. Div), Sonamura	175	999	1174
4	Sri Kaushik Bhattacharjee, Civil Judge (Jr. Div)-cum- JM., First Class, Sonamura	72	772	844
5	Smti Madhumita Pal, JM., First Class-cum-Civil Judge (Jr. Div), Sonamura,	37	641	678
6	Sri Debashis Kar, Additional District & Sessions Judge, Bishalgarh	191	286	477
7	Sri Gaurav Kumar Shahi, SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	42	1063	1105
8	Sri Ali Haydar Khan, Civil Judge (Jr. Div)-cum- JM., First Class, Bishalgarh	84	873	957
Total		877	5275	6152
Station-wise pendency of Cases as on 30.06.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Sonamura	504	2927	3431
2	Bishalgarh	317	2222	2539
Total		821	5149	5970
3	Family Court , Sonamura	56	126	182
Grand Total		877	5275	6152

Khowai District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.06.2023				
Court- wise pendency of Cases as on 30.06.2023				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Smti. Sankari Das, District and Sessions Judge, Khowai,	116	223	339
2	Sri Rajib Bhattacharjee, Addl.District & Sessions Judge, Khowai District, Khowai	107	168	275
3	Sri Veda Pratim Debbarma, Judge, Family Court, Khowai	71	74	145
4	Sri Ramanuj Bhattacharjee, Civil Judge (Sr. Div) & Asstt. Sessions Judge, Khowai	90	42	132
5	Smt. Nandita Bhattacharyya, CJM-cum-Civil Judge (Sr. Div), Khowai	37	987	1024
6	Smti. Reena Debbarma, Civil Judge (Jr. Div)-cum- JM., First Class, Khowai	43	1240	1283
7	Smti. Purabi Jamatia, JM., First Class-cum-Civil Judge (Jr. Div), Khowai	21	1223	1244
Total		485	3957	4442
Station-wise pendency of Cases as on 30.06.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Khowai	414	3883	4297
Total		414	3883	4297
2	Judge, Family Court, Khowai	71	74	145
Grand Total		485	3957	4442

Dhalai District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.06.2023				
Court- wise pendency of Cases as on 30.06.2023				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Gautam Sarkar, District and Sessions Judge, Ambassa	82	189	271
2	Sri Anshuman Chowdhury Additional District and Sessions Judge, Ambassa	30	84	114
3	Sri Arindam Paul, Judge, Family Court, Ambassa,	14	17	31
4	Sri Rahul Roy, Civil Judge (Sr. Div) & Assistant Sessions Judge, Ambassa	42	2	44
5	Sri Satyajit Das, CJM-cum-Civil Judge (Sr. Div), Ambassa	30	103	133
6	Smti. Ranjabati Roy, Civil Judge(Jr. Div)-cum- JM., First Class, Ambassa	4	94	98
7	Sri Surya Deo Singh, Additional District & Sessions Judge, Kamalpur	97	153	250
8	Sri Biswatosh Dhar, SDJM-cum-Civil Judge (Jr. Div) Kamalpur	7	300	307
9	Civil Judge(Jr.Div)-cum-JM., First Class, Kamalpur (Vacant) Charge remains with Sri Biswatosh Dhar, SDJM-CJ(Jr.Div), Kamalpur	57	515	572
10	Sri Avinash Jamatia, SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley	12	209	221
11	Sri Amlan Mukherjee, Civil Judge (Jr. Div)-cum- JM., First Class, Longtharai Valley	18	96	114
12	Sri Thomas Lalditsaka Darlong, SDJM-cum-Civil Judge (Jr. Div)., Gonda Twisa	0	22	22
13	Sri Sushobhan Das, Civil Judge (Jr. Div)-cum- J.M., First Class., Gonda Twisa	2	43	45
Total		395	1827	2222
Station-wise pendency of Cases as on 30.06.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Ambassa	188	472	660
2	Kamalpur	161	968	1129
3	Longtharai Valley	30	305	335
4	Ganda Twisa	2	65	67
Total		381	1810	2191
5	Family Court, Ambassa	14	17	31
Grand Total		395	1827	2222

District-wise pendency of Civil and Criminal Cases as on 30.06.2023				
Sl. No.	Name of the District (s)	Civil	Criminal	Total
1	West Tripura District, Agartala	5697	13044	18741
2	Gomati District, Udaipur	1080	2533	3613
3	South Tripura District, Belonia	1034	1694	2728
4	Unakoti Judicial District, Kailashahar	932	2355	3287
5	North Tripura District, Dharmanagar	1219	2266	3485
6	Sepahijala District, Sonamura	877	5275	6152
7	Khowai District, Khowai	485	3957	4442
8	Dhalai District, Ambassa	395	1827	2222
Total		11719	32951	44670